

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) to (c). The Rubber Dealers in Kerala observed *Hartal* on 11th October, 1971 and demanded that the STC should purchase the estimated excess stock of 15,000 tonnes during 1971-72 to be treated as buffer stock. It has since been decided to grant a loan of Rs. 2.50 crores to the Government of Kerala for undertaking the procurement of rubber produced by the small growers in Kerala in addition to STC's purchases. The purchase operations will start shortly.

Supply of Electricity to Delhi from Bhakra Dam beyond 1975

***49. SHRI NARENDRA SINGH BISHIT:
SHRI MUHAMMED SHERIFF :**

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that Bhakra Dam will not supply electricity to Delhi beyond 1975; and

(b) if so, the arrangements made to meet the electricity requirement of the capital ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) and (b). The Bhakra Management Board has served a notice in June 1971, on Delhi Electric Supply Undertaking, purportedly under the draft agreement governing the supply, that power from Bhakra Complex will not be available for Delhi after 13.4.1975. The whole matter is being gone into carefully and discussions will be held with all the parties before final decisions are taken.

The power requirements of Delhi are being not presently from its own thermal power stations and in addition 80 MW of hydro power is obtained from Bhakra Management Board. Sufficient number of power stations are being built under this Ministry and it will be possible to ensure, under all circumstances, the full requirements of the capital city.

Exports of Cigarettes and Raw Tobacco

***50. SHRI BISWANARAYAN SHASTRI :** Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether manufactured cigarettes form one of the items of export;

(b) if not, whether Government propose to consider exporting cigarettes to some foreign countries where there is a good demand; and

(c) the volume of export trade, in terms of rupees of raw tobacco and processed tobacco and the name of the countries to which these are exported ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) Yes, Sir.

(b) Does not arise.

(c) Indian unmanufactured tobacco is exported to more than 50 countries in the world. Some of the major countries where tobacco is exported are U. K., USSR, Japan, GDR, Netherlands, Belgium, Aden etc. During 1970-71 our exports of unmanufactured tobacco amounted to Rs. 3140 lakhs.

Processed Tobacco

During 1970-71 manufactured tobacco worth Rs. 116 lakhs was exported to Nepal, Malaysia, Singapore, Kuwait, Baharain Island, Qatar, Saudi Arabia, etc.

Indo-Nepal Trade and Transit Treaty

***51. SHRI BANAMALI PATNAIK :
SHRI B. S. BHAURA :
SHRI P. VENKATASUBBAIAH :**

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether India and Nepal have signed a new 5 year Trade and Transit Treaty;

(b) if so, the salient features thereof; and

(c) whether it has been working according to the satisfaction of both the countries ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. L.T.—988 71.]

Power Crisis in West Bengal

*52. SHRI JYOTIRMOY BOSU : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether West Bengal, particularly the Calcutta industrial region, has been affected by power crisis of a serious nature which is reflected in the repeated load-shedding by the Calcutta Electric Supply Corporation, causing a good deal of inconvenience to the public;

(b) if so, the nature and causes of such power crisis; and

(c) the steps, if any, taken by Government in this regard ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) to (c). A statement is laid on the Table of the House [Placed in Library. See No. I.T.—989/71.]

बरीनी-गढ़हरा क्षेत्र के रेल कर्मचारियों द्वारा हड़ताल

*53. श्री राधाबल्लार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गढ़हरा और बरीनी में कार्य करने वाले पूर्वी तथा पूर्वोत्तर रेलवे के कर्मचारियों ने परियोजना भस्म की अपनी माँग के समर्थन में गत मार्च-अप्रैल में 33 दिनों तक हड़ताल की थी;

(ख) यदि हाँ, तो क्या उपर्युक्त कर्मचारियों ने बंगला देश की समस्या से उत्पन्न विषम परिस्थिति को देखते हुए और श्रम मंत्री द्वारा

यह आश्वासन दिये जाने पर कि उनके विरुद्ध कोई कानूनी कार्यवाही नहीं की जायेगी हड़ताल वापस ले ली थी;

(ग) यदि हाँ, तो क्या श्रम मंत्री के उपर्युक्त आश्वासन के बावजूद भी 56 कर्मचारियों को मुअत्तल कर दिया गया है, लगभग 5000 मजदूरों की सेवा ब्रेक कर दी गई है और लगभग 300 मजदूरों पर न्यायालयों में मुकदमे चलाये जा रहे हैं; और

(घ) यदि हाँ, तो इस संबंध में सरकार का क्या उपचारात्मक कार्यवाही करने का विचार है ?

रेल मंत्री (श्री के० हनुमन्तैया) : (क) जी हाँ ।

(ख) श्रम मंत्री ने अपील की थी जिसमें उन्होंने हड़ताली कर्मचारियों का ध्यान भेरे द्वारा 7-4-71 को दिये गये आश्वासन की ओर दिलाया था जो इस प्रकार है :

“रेल मंत्रालय ने हड़ताली कर्मचारियों को कभी भी तंग नहीं किया है और न तंग करेगा और जिन रेल कर्मचारियों के बारे में कानून भंग करने, धमकी देने और हिंसा करने की आशंका है, उनके मामले में कानून का सामान्य मार्ग अपनाया जायेगा।”

इसके बाद हड़ताली कर्मचारी अपने काम पर वापस आ गये ।

(ग) 4210 कर्मचारियों की सेवा भंग हो जाने के स्वाभाविक परिणामों के अलावा भारतीय दंड संहिता और/या अनिर्धार्य सेवा अनु-रक्षण अधिनियम, 1968 की विभिन्न धाराओं के अन्तर्गत गिरफ्तार किये जाने पर 64 कर्मचारियों को निलंबित कर दिया । गया उनके विरुद्ध मुकदमा चल रहा है ।